

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 07/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv. a/w. Mr. Naishal Mody, Adv.
For the RD : Mr. Shiv Pal Singh, Assistant Director

ORDER

Learned Counsel for the applicant submitted that the Income Tax Department and RD does not have any objection. Learned Counsel for the applicant further submitted that proceedings regarding Transferor company is pending before the Hon'ble NCLT, Mumbai Bench, which is coming up for hearing on 15.09.2023.

In view of the above, re-list on 12.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)